## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP 352/2000 MA 2381/2000 OA 1099/1996

New Delhi, this the 2nd day of November, 2000

Hon'ble Mr. Justice V.Rajagopala Reddy, VC (J) Hon'ble Sh. Govindan S. Tampi. Member (Admn)

 Sh. S.C.Das, SW, office of CE.
 Calcutta Zone. Ballygunge Mandain Camp, Calcutta-21.

... Applicant

(By Advocate : Sh. U.S.Bisht)

## VERSUS

- Sh. T.R.Prasad. Secretary Ministry of Defence. South Block. New Delhi - 110011
- Lt. General, A.N.Sinha. PVSM. Engineer-in-chief E-in-C's Branch, Army HQ New Delhi - 110011.

(By Advocate : Sh. V.S.R.Krishna)

.... O R. D E. R. (ORAL)

Justice\_V.Rajagopala\_Reddy,\_VC\_(J)

Heard the counsel for the petitioner and the respondents.

2. The only direction given in this order was to hold the review DPC to consider the promotion of the applicants as Assistant Surveyor of Works (ASW) in 1982 against the relevant vacancies of 1979 onwards. Though the direction was to be complied within three months from the date of the order dated 4-1-2000, the time has been extended on the application made by the respondents, up to 10-09-2000. Reply is now filed stating that the order has been complied with and learned counsel for the respondents placed before us

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the proceedings dated 30-10-2000. The review DPC has been constituted and the petitioner was considered for promotion to ASW against the vacancies of 1979. Thus we find that the order has been complied with. Nothing survives in the CP. The CP is, therefore, closed. MA is dismissed. Notices discharged.

Cowindari (Admn)

(V.Rajagopala Reddy)
Vice-Chairman

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